

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SMT. N. T. GHADGE  
COURT 39 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 23-11-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	SESSIONS CASE	100280/2017	M.R.A. MARG POLICE STATION Vs SMT. NAFISA ABDUL RAB KHAN AND ORS.03	Adv. Munde
2	CRI M A	101158/2020	Pinky Dilip Choudhary - Applicant. Vs State - Nagpada Police Station - Respondent.	Vishal Ghosale.
3	ABA	101170/2020	Mrs.Sangita Jagannath Sangale and 2 ors. Vs The State of Maharashtra	Fakruddin Khan
<b><u>EVIDENCE</u></b>				
4	SESSIONS CASE	1000563/2018	The State of Maharashtra - Pant Nagar Police Station - Respondent Vs Anmol Dabloo Gupta @ Pintu and other 01	APP
<b><u>CHARGE</u></b>				
5	SESSIONS CASE	1000420/2018	The State of Maharashtra - Kurla Police Station Vs Khalikujjama Kamrujjama Khan	z
<b><u>COMPLIANCE</u></b>				
6	SESSIONS CASE	100506/2017	The State of Shivaji Nagar Police Station Vs Samir Abdul Hafij Shaikh	
<b><u>REPLY/SAY</u></b>				
7	CRI M A	100999/2019	Neeta Shantilal W/o Manojkumar Shekaran@Revn.- --19-Aplcnt. Vs The State-Cyber P. Stn.-Respdt.	Falguni Brahmbhatt
8	CRI M A	101000/2019	Surendra Kumar Chandel @ Rev. ---19 - Applicant Vs The State of Maharashtra - Cyber Police Station - Respondent	Falguni Brahmbhatt

**APPEARANCE**

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9	SESSIONS CASE	102061/2019	The State of Maharashtra - Sewree Police Station Vs Raj Raju Waghela	APP
10	SESSIONS CASE	102098/2019	The State of Maharashtra - Nagpada Police Station Vs Mehfurz Muzaffar Ansari and other 01	APP
11	SESSIONS CASE	100021/2020	The State of Maharashtra - Bandra Police Station Vs Riyaz Mustafa Ahmed	APP
12	SESSIONS CASE	100148/2020	The State of Maharashtra - Nagpada Police Station Vs Jitendra Singh Ranjit Singh	APP
13	SESSIONS CASE	100479/2020	The State of Maharashtra through Khar Police Station Mumbai Vs V. Purshottam R. Vhelayadam @ Manish	PP
14	SESSIONS CASE	100568/2020	The State Of Bhandup Police Station Vs Saiprasad Vasant Shelke and Ors.	PP
15	SESSIONS CASE	100637/2020	The State - Byculla Police Station, Mumbai Vs Noor Hussain Noor Ismail Mandal @ Shaikh @ Fakir/Fakira	PP
16	CRI BAIL APPLN	102293/2020	Prathmesh Prakash Jadhav ---- Applicant Vs The State of Maharashtra - Vokhroli Police Station --- Respondent	Milind S. Raorane
<b><u>SAY HEARING ON EXH. READY</u></b>				
17	SESSIONS CASE	100622/2019	State of Maharashtra - Khar Police Station Vs Sachin Mahadev Bichkar	APP

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<b><u>ARGUMENTS</u></b>				
1	SESSIONS CASE	100192/2018	The State of Matunga Police Station Vs Meghnath Nukul Haldar	Adv. Naik(S.A.)
<b><u>HEARING</u></b>				
2	SESSIONS CASE	100223/2016	THE STATE OF COLABA POLICE STATION. Vs AFTAB AALAM IQBAL AHMED KHAN AND ORS.02	Adv P R Yadav for A/1, adv I. B. Singh for A/2, Adv Amin Solkar for A/3
3	CRI APPEAL	100374/2017	Shirish Bachubhai Thakor - Rev. 221/14 Converted to Appeal 374/17 Applicant Vs Suresh Kanhayalal Shah and The State of Maharashtra - Respnds.	S. R. Wani  Kalpana Shah for respondent
4	SESSIONS CASE	100378/2020	The State of Maharashtra - Pant Nagar Police Station Vs Seema @ Shilpa Deepak Shinde	APP
5	SESSIONS CASE	100385/2020	The State of Maharashtra - Mankhurd Police Station Vs Raju Bhimsha Kaute	APP
6	ABA	101182/2020	Hashim Hasan Sayyed Hasan Siddique Vs The State of Maharashtra Through Chunabhatti Police Station	Raees Vddin Khan
7	ABA	101269/2020	Pramod Tawte And Anr. Vs State KHerwadi Police Station	Vishwakarma And Associates
8	CRI BAIL APPLN	102254/2020	Vaibhav Raju Umale and Others - Applicants. Vs State - Park Site Police Station - Respondent.	B.M.Choure

**STATEMENT US 313 CR.P.C.**

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9	SESSIONS CASE	100729/2017	ANTOP HILL POLICE STATION Vs SACHIN SAKHARAM MALORE	Sanjay Naik (S.A.)
10	ABA	101058/2020	Ashok Karansingh Lukkad and Ors. Vs The State Of Bandra Kurla Complex Police Station	Sujit A. Mane
<b><u>EVIDENCE PART HEARD</u></b>				
11	SESSIONS CASE	100652/2015	The State of S.S.Branch Police Station Vs Jitan Suresh Rajjak	Adv. P. R. Dave for all
12	SESSIONS CASE	100087/2017	MAHIM POLICE STATION. Vs LALA MOHAN PUROBIYA	Adv. Jadhav
<b><u>EVIDENCE</u></b>				
13	SESSIONS CASE	100721/2015	The State RCF Police Station Vs Ajay @ Pandurang Maruti Patil	Adv Mr. Vilas Rane
14	SESSIONS CASE	100801/2015	The State of Amboli Polie Station Vs Raj Singh @ Raj Dayashankar Sinha	Adv. Sanjay Singh
15	SESSIONS CASE	100826/2015	The State of Byculla Police Station Vs Shri. Snehal Narayan Mahulkar	Adv. Anjali Patil
<b><u>CHARGE</u></b>				
16	SESSIONS CASE	100150/2016	THE STATE OF KHAR POLICE STATION Vs AYUB RASHID KHAN	
17	SESSIONS CASE	100371/2016	THE STATE OF D.B. MARG POLICE STATION. Vs VIRESHWAR MUKHLAL YADAV AND ORS.03	
18	SESSIONS CASE	100056/2020	The State of Maharashtra - Vakola Police Station Vs Jahangir Abdulsalam Shaikh	APP

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19	SESSIONS CASE	100293/2020	The State of Maharashtra - Chunabhatti Police Station Vs Mohammad Ibrahim Shaikh @ Balla Maqbool Hasan Shaikh	PP
<b><u>COMPLIANCE</u></b>				
20	SESSIONS CASE	1000623/2018	The State of RCF Police Station Vs Santosh Kisan Narvare	APP
21	SESSIONS CASE	100030/2019	The State of Maharashtra and Dharavi Police Station Vs Akshay Kantilal Waghela	APP Ramesh R. Mishra
<b><u>REPLY/SAY</u></b>				
22	M A IN ABA	100520/2019	Jasmina Paresch Panchal Vs State Mulund Police Station	Bal Patil
23	SESSIONS CASE	100010/2020	The State of Maharashtra - Colaba Police Station Vs Anil Vishu Chugani	APP
24	SESSIONS CASE	100231/2020	The State of Maharashtra- Nehru Nagar Police Station Vs Shyam Mohan Macchrela	APP
25	ABA	101118/2020	MR. AKASH BALASHEB RAJDEV Vs THE STATE OF GHATKOPAR POLICE STATION, MUMBA	VIKAS SANDIPAN KHARAT
26	ABA	101434/2020	Mr. Umesh Deshmukh Vs The state of Mulund Police Station, Mumbai	SPP
27	CRI BAIL APPLN	102275/2020	Dinesh Vijayan Menon --- Applicant Vs The State of Maharashtra - R.C.F. Police Station --- Respondent	Sanjay Jadhav
<b><u>APPEARANCE</u></b>				
28	SESSIONS CASE	100736/2018	The State of Shivaji Nagar Police Station Vs Abdul Samad Shahajahan Khan	APP

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29	SESSIONS CASE	100845/2019	The State of Maharashtra - RCF Police Station Vs Raosaheb Jyotiram Dushing-	APP

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<b><u>ARGUMENTS</u></b>				
1	SESSIONS CASE	100854/2015	The State of Nagpada Police Station Vs BABALU TULLA YADAV	Adv. P.R. Dave for A/1 to A/5, adv. Roshni singh for A/6 and A/7, Adv. Naik(S.A.) for A/8
2	SESSIONS CASE	100393/2016	THE STATE OF WORLI POLICE STATION Vs JYOTIBA NARAYAN GURAV	
<b><u>HEARING</u></b>				
3	SESSIONS CASE	100068/2016	The State Of Shivaji Nagar Police Station. Vs IQBAL AHMED KALLAN KHAND AND ANOTHER 01	
4	SESSIONS CASE	1000722/2018	The State of Shahu Nagar police Station Vs Rajesh Siddharam Boda and Other 02	APP
5	CRI BAIL APPLN	102060/2020	Amita Gunaji Kasale - Applicant. Vs State -Pantnagar Police Station - Respondent.	Shivaji K. Farakate
6	CRI BAIL APPLN	102080/2020	Kavita Sachin Dhotre - Applicant. Vs State - Bhandup Police Station - Respondent.	Sandeep Singh
7	ABA	101252/2020	Viral Prakash Bhanushali Vs State Mulund Police Station	Krupali Rajani
8	ABA	101253/2020	Dharmesh Bhanushali Vs State Of Mulund Police Station	Krupali Rajani
9	ABA	101300/2020	Krishna @ Shrikrishna Vijay Sarvade and 3 ors. Vs The State of Maharashtra Vikroli P.stn.	Shivaji K.Farkate

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10	ABA	101312/2020	Prakash Bhanushali and 2 ors. Vs The State Mulund P.stn.	Krupali Rajani
<b>STATEMENT US 313 CR.P.C.</b>				
11	SESSIONS CASE	100602/2017	The State-Shivaji Nagar Police Station Vs Abrar Latif Khan	P. P. Adv. Munira
<b>EVIDENCE PART HEARD</b>				
12	SESSIONS CASE	100960/2015	The State of Vikhroli Police Station. Vs SANDESH SADANAND CHIKHLE	Adv. Anil Kamble
13	SESSIONS CASE	100339/2016	THE STATE OF TARDEO POLICE STATION. Vs RAJU GULABCHAND PAL	Adv Salsingekar
14	SESSIONS CASE	100453/2016	THE STATE OF VIKHROLI POLICE STATION. Vs MELBIN PICHAI SELAMBAN	Prashant Pandey
15	SESSIONS CASE	100288/2017	KANJURMARG POLICE STATION Vs PRATIK RASALI @ PRATIK BHAKTABAHADUR VISHAVKARMA	Adv. Naik(S.A.)
16	SESSIONS CASE	100714/2017	The State Bhandup Police Station Vs Aakash @ Sandeep Dineshkumar Pande	Adv. Solkar
<b>EVIDENCE</b>				
17	SESSIONS CASE	100495/2016	THE STATE OF VIKHROLI POLICE STATION. Vs PRANAYKUMAR NARESH HIRE	
18	SESSIONS CASE	100881/2016	L.T. MARG POLICE STATION. Vs MANISH SHASHIKANT KUNTE	Adv Nalawade
<b>CHARGE</b>				



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19	SESSIONS CASE	100605/2017	The State Khar Police Station Vs Vinit Nitin Naik	
20	SESSIONS CASE	100674/2017	The State Vikhroli Police Station Vs MOhd. Asif Mohd. Rafiq Quresi	
21	SESSIONS CASE	1000428/2018	The State of Maharashtra- Santacruz P. Stn. Vs Arshad Rashid Shaikh	PP
22	SESSIONS CASE	1000465/2018	The State of Maharashtra- Chunabhatti P. Stn. Vs Mehboob Kareen Qureshi	PP
23	SESSIONS CASE	1000565/2018	State Ghatkopar Police Station Vs Sachin Shankar Pawar	APP
24	SESSIONS CASE	100737/2018	The State of Gaodevi Police Station Vs Mohd. Salman Ahmed Kapadia	APP
25	SESSIONS CASE	100333/2019	The State of Maharashtra - Vikhroli Police Station Vs Karan Krishna Gaikwad	APP
26	SESSIONS CASE	100326/2020	State of Maharashtra - Deonar Police Station Vs Shahnawaz Abdul Wahid Ansari	APP
<b><u>APPEARANCE</u></b>				
27	SESSIONS CASE	100497/2020	The State Of Maharashtra Through Vakola Police Station Vs Dinesh @ Vikram Kumar Kaleshwar Sharma	PP
28	SESSIONS CASE	100498/2020	The State Of Maharashtra Vakola Police Station Vs Sameer @ Lahu Ankush Naik	PP
<b><u>HIGH COURT STAYED</u></b>				
29	SESSIONS CASE	100493/2015	The State of Pydhonie Police Station Vs Danish Samad Mithani	Adv. Solkar

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<b><u>REPORT</u></b>				
1	SESSIONS CASE	100405/1987	The State of Maharashtra (Matunga Police Station) Vs Kuppamma @ Laxmi Punnaswami	APP Mr. V. D. More
2	SESSIONS CASE	100788/1987	The State of Maharashtra (V. P. Road Police Station) Vs Babli Abdul Munaf Shaikh And Ors	APP Mr. V. D. More
<b><u>HEARING</u></b>				
3	SESSIONS CASE	100569/2017	The State Shivaji Park Police Station Vs Bharat Somnath Ugale	
4	CRI M A	102560/2018	Bhoomi Ankit Brahmakshatriya@Revn.---18-Aplcnt. Vs K. Virji and Co.P. Ltd. -Respdt.	Nilesh Tribhuvan, Asna Patel
5	CRI M A	102561/2018	Bhoomi Ankit Brahmakshatriya @ Rev. -----18 - Applicant -Aplcnt. Vs M/s. Leker Pharma Ltd. and State of Maharashtra-Respdt.	Nilesh Tribhuvann and Asna Patel
6	SESSIONS CASE	100078/2019	The State of L.T. Marg Police Station Vs Brijeshkumar Suresh Prasad	APP
7	BAIL APPLN SC	100742/2020	STATE GOVERNMENT-Chunabhatti Police Station-Respondent Vs Dhiraj Shantaram Kadam-Applicant	SPP
8	ABA	100929/2020	Narendra Nagappa Kollur and Others Vs The State Sahu Nagar Police Station	O.P. Dubey
9	ABA	101159/2020	Juned Rafiq Shaikh And 5 Others Vs State Nirmal Nagar Police Station	Ahmed N. Shaikh
10	CRI BAIL APPLN	102009/2020	Sayyad Jaan Mohd Shaikh --- Applicant Vs The State of Maharashtra - Ghatkopar Police Station --- Respondent	Dipika S. Gupta

**STATEMENT US 313 CR.P.C.**

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11	SESSIONS CASE	100023/2017	SION POLICE STATION. Vs ANIL PARASLAL GUPTA AND ORS.02	APP Mr. P.S.Tawade  Adv. Gadgil for A-1 to 3
<b><u>EVIDENCE PART HEARD</u></b>				
12	SESSIONS CASE	100047/2016	THE STATE KHERVADE POLICE STATION Vs ABDUL SALAM SHAHALAM SAYYAD AND ANOTHER 01	Adv. Dhokale for A/1, Adv. Gadgil for A/2
13	SESSIONS CASE	100120/2018	The State of L.T. Marg Police Station Vs Maheshkumar @ Umesh @ Hariya Lakhanram Rawane	
<b><u>CHARGE</u></b>				
14	SESSIONS CASE	100181/2016	THE STATE OF KHAR POLICE STATION Vs PARMESHWAR @ SAJAN MAHAVIR YADAV.	
15	SESSIONS CASE	100066/2018	The State of Mulund Police Station Vs Aakash Sambhaji Palande	
16	SESSIONS CASE	100191/2018	The State of Govandi Police Station Vs Paltu Sopan Acharji	
17	SESSIONS CASE	100758/2018	The State of Maharashtra-Sewree Police Station Vs Minnalkudi Ganesh Harijan and Others	APP  APP
18	SESSIONS CASE	101273/2019	The State of Maharashtra - Bhandup Police Station Vs Mahendra Ramdhari Upadhyay and Ors. 01	APP
19	SESSIONS CASE	101479/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Sagar Namdev Tapase	APP
<b><u>ORDER</u></b>				
20	ABA	100891/2019	Sohrab Ahmed Shaikh Vs State V.B.Nagar Police Station	Sharif Shaikh And Mateen Shaikh

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21	SESSIONS CASE	102071/2019	The State of Maharashtra - Bandra Police Station Vs Brijesh Rampratap Dube	APP
<b><u>REPLY/SAY</u></b>				
22	SESSIONS CASE	100060/2018	The State of Mulund Police Station Vs Lakhan Bharat Gaikwad and Others	
23	ABA	101420/2020	Sandeep Rajaram Kadam Vs State Ghatkopar Police Station	Amit J Pai
<b><u>APPEARANCE</u></b>				
24	SESSIONS CASE	100501/2020	The State Of Maharashtra Through Bandra Police Station Vs Mohd. Iqlak Nasim Qureshi	PP
<b><u>CROSS-EXAMINATION</u></b>				
25	SESSIONS CASE	100492/2013	The State V. B. Nagar P. stn Vs Gyasuddin Ahmed Niyamali Khan and 5 ors	Adv Sharif Shaikh for A/1 to 5, adv Wahab Khan for A/6

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<b>(Urgent Cases)</b>				
<b><u>REPORT</u></b>				
1	SESSIONS CASE	100758/1987	The State of Maharashtra (Ghatkopar Police Station) Vs Kammruddin Shamsuddin Sayyed. and ors.	APP Mr. V. D. More
2	SESSIONS CASE	100071/1989	The State of Maharashtra (Nagpada Police Station) Vs AjayAbsconding 5	APP Mr. V. D. More
<b><u>ARGUMENTS</u></b>				
3	SESSIONS CASE	100096/2018	BHOIWADA POLICE STATION Vs HASMUKH GOVIND PURBIYA	APP Mrs. Kalpana Hire  Adv. RAj Pardikar
<b><u>HEARING</u></b>				
4	ABA	101043/2020	Arshad Farzand Ali Khan Vs Nirmal Nagar Police Station	
5	ABA	101196/2020	James Thomas Godwin Vs The State of Maharshtra Parksite P.stn.	Ganesh Murthy
6	ABA	101266/2020	Gajanan Anil Vaikunte And 3 Others Vs State Of Ghatkopar Police Station	Suraj Dessai Almeida
<b><u>EVIDENCE PART HEARD</u></b>				
7	SESSIONS CASE	100319/2018	The State of Maharashtra Wadala T.T. Police Station Vs Ahmed Husain Khalil Ansari and Others 04	
<b><u>EVIDENCE</u></b>				
8	SESSIONS CASE	100982/2015	The State of D.B.Marg Police Station, Vs SATYAVATI KRISHNA PILLE.	

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9	SESSIONS CASE	100135/2016	THE STATE OF BANDRA POLICE STATION. Vs MOHD. HAFIZ MOHD. HANIF QURESHI.	
10	SESSIONS CASE	100707/2017	The State Ghatkopar Police Station Vs Nitin Lahuchand More	
11	SESSIONS CASE	100036/2018	The State Kherwadi Police Station Vs Abhishek Hariprasad Pandey	
<b><u>CHARGE</u></b>				
12	SESSIONS CASE	100227/2018	The State of Deonar Police Station Vs Yeshudas Rajan Brisent	
13	SESSIONS CASE	100258/2018	The State of Kurla Police Station Vs Seemon Chilasulkanna Mosapogu	Vijay C. Desai
14	SESSIONS CASE	1000445/2018	State of Maharashtra - Antophill Police Station Vs Siddharth Niranjn Pagedar	PP
15	SESSIONS CASE	1000448/2018	The State of Maharashtra - Ghatkopar Police Station Vs Tushar Mohan Suryavanshi	PP
16	SESSIONS CASE	1000599/2018	The State of Bandra P. Stn. Vs Dean Daniel Peter Pereira	APP
17	SESSIONS CASE	100763/2018	State of Maharashtra Santacruz Police Station Vs Satyaraj Narayanswami Arjun	APP
18	SESSIONS CASE	100100/2019	The State of Maharashtra - Ghatkopar Police Station Vs Ashok Kumar Ramraj Tiwari	APP
19	SESSIONS CASE	100390/2019	The State of Maharashtra - Pant Nagar Police Station Vs Dinesh Dilip Pawar	APP

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20	SESSIONS CASE	100947/2019	The State of Maharashtra - Kherwadi Police Station Vs Deepak Dashrath Both @ Moinuddin	
			<b><u>ORDER</u></b>	
21	SESSIONS CASE	100491/2017	The Colaba Police Station Vs Hitesh Raja Kartakpandi	

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